

DIVISION BENCH  
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/512(KB)2018  
IA(I.B.C)/848(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	UCO BANK VS RABIRUN VINIMAY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Avik Chaudhuri, Adv. ] For the Liquidator  
Mr. Saptarshi Mandal, Adv. ]

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/848(KB)2024**
  - a. This application has been filed by the Liquidator to place on record the Progress Report, which is placed at pages 10 to 109. This application is supported by an affidavit which is placed at pages 127 to 130. The Progress Report is taken on record. This application is **allowed** and is accordingly **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**